

Title: Regarding release of five detainees under the National Security Act (NSA) after the abduction of film actor Rajkumar by gangster Veerappan.

SHRI P.H. PANDIYAN (TIRUNELVELI): Mr. Deputy-Speaker, Sir, I would like to draw the attention of the Central Government and also of this House to the release of five detainees under the National Security Act after the abduction of film actor Rajkumar. The highest Constitutional functionary, His Excellency the President of India, in his Address on the eve of Independence Day has said:

"Crime and violence and the links between criminals, politicians and important people in society, has become almost an unholy alliance. Criminals are being glamourised by the media and are treated as if they are the new heroes of our society." (Interruptions)

MR. DEPUTY-SPEAKER: Please do not provoke him.

...(Interruptions)

SHRI S.S. PALANIMANICKAM (THANJAVUR): Sir, this is a very sensitive issue... (Interruptions) It is concerning the lives of thousands of people of Karnataka and Tamil Nadu.... (Interruptions) He should not be allowed to raise it.

MR. DEPUTY-SPEAKER: He has every right to speak. Whatever sensitive it may be, his name is already listed in the List of Zero Hour. The hon. Speaker had already given him the permission to raise this matter. Let him speak now.

...(Interruptions)

MR. DEPUTY-SPEAKER: Shri Palanimanickam, please take your seat now.

...(Interruptions)

SHRI S.S. PALANIMANICKAM : Sir, it is a very sensitive issue. They want to politicise it.... (Interruptions)

MR. DEPUTY-SPEAKER: Please do not provoke him.

...(Interruptions)

SHRI P.H. PANDIYAN : Mr. Deputy-Speaker Sir, the hon. President is part of the Parliament.... (Interruptions)

MR. DEPUTY-SPEAKER: Nothing will go on record except what Shri P.H. Pandiyan says.

(Interruptions)*

SHRI P.H. PANDIYAN : Sir, the President is part of the Parliament. He has also expressed the anguish and concern on it... (Interruptions)

MR. DEPUTY-SPEAKER: Shri Palanimanickam, the hon. Speaker has admitted his notice and I am permitting him.

...(Interruptions)

SHRI S.S. PALANIMANICKAM : Sir, it is a very sensitive issue.... (Interruptions)

MR. DEPUTY-SPEAKER: Shri Selvaganpathi, please do not interrupt your own Member.... (Interruptions)

MR. DEPUTY-SPEAKER: This is not the way to run the House.

...(Interruptions)

* Not Recorded.

SHRI P.H. PANDIYAN : Sir, why should they take interest to protect Veerappan? Why should they take interest to protect a murderer?... (Interruptions)

MR. DEPUTY-SPEAKER: Shri Palanimanickam, please take your seat. Do not interrupt. Otherwise, when you speak, they may also object to you.

...(Interruptions)

SHRI P.H. PANDIYAN : Sir, their Government headed by Shri Karunanidhi is protecting the criminals....(Interruptions)

Sir, kindly control them.

MR. DEPUTY-SPEAKER: Shri C. Kuppusami, please go to your seat.

...(Interruptions)

SHRI P.H. PANDIYAN : Sir, in his Address to the Nation, the hon. President went on adding, and I quote:

"Today, the greater the robber, the bigger the thief and the cleverer the cheat, the more honourable, the more distinguished and the more dignified his seat. "

So, they are protecting Veerappan....(Interruptions)

MR DEPUTY-SPEAKER: Shri P.H. Pandiyan, please confine to your speech. There are others also to raise their matters.

SHRI P.H. PANDIYAN : Now, the Tamil Nadu Government headed by Shri K. Karunanidhi is helping Veerappan. He is trying to divert people's attention of his corrupt practices....(Interruptions)

MR. DEPUTY-SPEAKER: Shri Palanimanickam, please go to your seat.

...(Interruptions)

SHRI P.H. PANDIYAN : Sir, the very next day after the abduction, the Karnataka Chief Minister Shri S.M. Krishna contacted the Union Home Minister, Shri L.K. Advani telephonically. Shri Krishna had said that there was no response from Shri Advani. He said, 'Shri Advani cannot look into the matter.'...(Interruptions)

MR. DEPUTY-SPEAKER: Shri Adhi Sankar, please go to your seat.

...(Interruptions)

SHRI P.H. PANDIYAN : Sir, then, when the Union Defence Minister, Shri George Fernandes who was on a visit to Bangalore, a few days back, was asked, "look, you have to protect the lives of citizens of India.", he said, "We cannot send the Army to capture the robbers and nab these criminals."

Sir, who is to nab these criminals? He has killed 119 citizens of Tamil Nadu....(Interruptions)

MR. DEPUTY-SPEAKER: Shri Pandiyan, please be brief.

SHRI P.H. PANDIYAN : Sir, as a bargain, 5 secessionists have been released who had been detained under the TADA and NSA. Is there any provision to release any criminal who is detained under TADA?... (Interruptions)

MR. DEPUTY-SPEAKER: All right. Now, the next Member, Dr. Saroja.

...(Interruptions)

SHRI P.H. PANDIYAN : So, Sir, the Central Government should take action against the Tamil Nadu Government which is impotent, which is not capable of protecting the people....(Interruptions) I request the Central Government to dismiss the Tamil Nadu Government and impose the President's Rule there...(Interruptions)

MR. DEPUTY-SPEAKER: Shri Pandiyan, please resume your seat now.

SHRI P.H. PANDIYAN : You can contact Shri S.M. Krishna, the Chief Minister of Karnataka not to fall prey to Shri Karunanidhi, the Chief Minister of Tamil Nadu....(Interruptions)

MR. DEPUTY-SPEAKER: Nothing will go on record.

(Interruptions)*

MR. DEPUTY-SPEAKER: I told you that I have called the name of Dr. Saroja now....(Interruptions)

* Not Recorded.

MR. DEPUTY-SPEAKER: Shri Selvaganpathi, please go to your seat.

...(Interruptions)

MR. DEPUTY-SPEAKER: Please do not do that. Shri Selvaganpathi, I cannot compel the Minister. This is 'Zero Hour' and I cannot compel the Government. The Chair cannot compel the Government to respond.

...(Interruptions)

1240 hours

(At this stage, Shri T. M. Selvaganpathi and some other hon. Members came and stood on the floor near the Table.)

...(Interruptions)

MR. DEPUTY-SPEAKER: This is 'Zero Hour'. I cannot compel the Government.

...(Interruptions)

MR. DEPUTY-SPEAKER: Please go back to your seats.

...(Interruptions)

MR. DEPUTY-SPEAKER: Please go back to your seats.

1240 hours

(At this stage, Shri S. S. Palanimanickam and some other hon. Members came and stood on the floor near the Table.)

MR. DEPUTY-SPEAKER: Shri Palanimanickam, please go back to your seat.

...(Interruptions)

MR. DEPUTY-SPEAKER: What is this? Shri Selvaganpathi, please go back to your seat.

...(Interruptions)

MR. DEPUTY-SPEAKER: Nothing will go on record now.

*(Interruptions)**

MR. DEPUTY-SPEAKER: Shri Pandiyan, nothing is going on record.

*(Interruptions) **

* Not Recorded.

MR. DEPUTY-SPEAKER: Is Dr. V. Saroja present here? Now, Dr. Nitish Sengupta.

1241 hours

(At this stage, Shri T. M. Selvaganpathi and some other hon. Members went back to their seats.)

MR. DEPUTY-SPEAKER: I called Dr. Nitish Sengupta.

1241 hours

*(At this stage, Shri S. S. Palanimanickam and some other hon. Members
went back to their seats.)*

...(Interruptions)

MR. DEPUTY-SPEAKER: I have given the floor to Dr. Nitish Sengupta already.

...(Interruptions)

MR. DEPUTY-SPEAKER: Nothing will go on record.

*(Interruptions)**

MR. DEPUTY-SPEAKER: Nothing will go on record except what Dr. Nitish Sengupta says.

...(Interruptions)

MR. DEPUTY-SPEAKER: Please take your seats. Shri Palanimanickam, please ask your Members to go to their respective seats.

...(Interruptions)

SHRI T.M. SELVAGANPATHI (SALEM): Sir, what is the response of the Government? *...(Interruptions)*

MR. DEPUTY-SPEAKER: I cannot compel the Minister to respond.

...(Interruptions)

MR. DEPUTY-SPEAKER: Shri Kuppusami, you have to resume your seat. I have called Dr. Nitish Sengupta.

...(Interruptions)

MR. DEPUTY-SPEAKER: Nothing will go on record.

*(Interruptions)**

** Not Recorded*

MR. DEPUTY-SPEAKER: Shri Pandiyan, I am on my legs.

...(Interruptions)

MR. DEPUTY-SPEAKER: Shri Pandiyan, I am on my legs, please sit down.

...(Interruptions)

MR. DEPUTY-SPEAKER: Shri Palanimanickam, what is this going on in the House?

...(Interruptions)

MR. DEPUTY-SPEAKER: I will have to name some of you now. Please take note of it.

...(Interruptions)

MR. DEPUTY-SPEAKER: Nothing will go on record.

*(Interruptions)**

MR. DEPUTY-SPEAKER: Shri Pandiyan, you are a member in the Panel of Chairmen.

...(Interruptions)

MR. DEPUTY-SPEAKER: There is a limit. Shri Palanimanickam, what is this?

...(Interruptions)

MR. DEPUTY-SPEAKER: I have called Dr. Nitish Sengupta.

...(Interruptions)

MR. DEPUTY-SPEAKER: Shri Pandiyan, you are the leader of your Party. You please take care of your Members.

...(Interruptions)

MR. DEPUTY-SPEAKER: Shri Palanimanickam, go to your seat.

...(Interruptions)

MR. DEPUTY-SPEAKER: I may have to name some of the Members from Tamil Nadu, sitting on both the sides. This is too much.

...(Interruptions)

* Not Recorded.

- MR. DEPUTY-SPEAKER: Shri Palanimanickam, you will have to take care of your Members. There are other hon. Members who have given notices. We have heard a lot from the Members of Tamil Nadu. Now, Dr. Nitish Sengupta.

...(Interruptions)

MR. DEPUTY-SPEAKER: Please do not interrupt now. Shri Selvaganpathi, I will have to name you. I cannot compel the Government. Now, Dr. Nitish Sengupta. Please resume your seats.

...(Interruptions)

MR. DEPUTY-SPEAKER: Shri Selvaganapathy, I warn you. Do not behave like this again.

...(Interruptions)

MR. DEPUTY-SPEAKER: I cannot compel the Government to react.

...(Interruptions)

MR. DEPUTY-SPEAKER: Shri Selvaganapathy, you are a new Member. You should learn that if something is mentioned during `Zero Hour`, the Government may or may not react. The Chair cannot compel the Government to react.

...(Interruptions)

MR. DEPUTY-SPEAKER: There are many other Members to speak.

...(Interruptions)